

**DELHI LEGISLATIVE ASSEMBLY**  
**REVISED LIST OF BUSINESS**  
**Monday, 18<sup>th</sup> March, 2013/29 Phalgun, 1934 (Saka)**  
**2.00 PM**

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

1. Shri Kulwant Rana	6. Shri Shyam Lal Garg
2. Shri Subhash Sachdeva	7. Shri Surender Kumar
3. Shri Jai Bhagwan Aggarwal	8. Shri Sat Prakash Rana
4. Dr. Harshvardhan	9. Ch. Surender Kumar
5. Dr. S.C.L. Gupta	10. Shri S.P. Ratwal
3. **Adoption of Reports:**
  1. Shri Kanwar Karan Singh  
Shri Sahab Singh Chauhan  
to move the following Motion:  
“That this House agrees with the Thirteenth Report of the **Business Advisory Committee** Presented in the House on 14.03.2013”.
  2. Shri Kanwar Karan Singh  
Shri Jai Bhagwan Aggarwal  
to move the following Motion:  
“That this House agrees with the Thirteenth Report of the **Committee on Private Members Bills & Resolutions**” presented in the House on 14.03.2013”.
4. **Motion for election to Financial Committees:**

Smt. Sheila Dikshit, Chief Minister to move the following Motion:  
“That the Members of this House do proceed to elect in the manner required under Rule 192(2), Rule 194(2) and Rule 196(2) of the Rules of Procedure and Conduct of Business in the Legislative Assembly, nine members from amongst themselves to serve as Members of the Public Account Committee, Estimate Committee and Committee on Government Undertakings for the term beginning from 1<sup>st</sup> April, 2013”.
5. **Papers to be laid on the Table:**
  1. **Shri Ramakant Goswami, Minister of Transport** to lay the copies of following papers (English & Hindi Version):
    - (i) Notification No. 19(125)/Tpt./Sectt./2007/57 dated 15-2-2013 regarding fixing the Terms and Conditions (including the expenses of litigation and fees) of the legal practitioner/counsel while Allowing them for Motor accident claims by the Delhi Motor Vehicle Accident Claims Tribunal
    - (ii) Notification No. Sectt./11/75/Tpt./1997/78 dated 25-2-2013 regarding permission to use Red Light with flasher on the top front of the official vehicles carrying the Divisional Commissioner, Government of NCT of Delhi as per their functional requirements.
    - (iii) Notification No. Sectt.11/75/Tpt./1997/79 dated 25-2-2013 regarding permission to use Blue Light with flasher on official vehicles carrying Deputy Commissioner of the Revenue Department and Sub-Division Magistrate, Government of NCT of Delhi on emergency duties.
  2. **Shri Raj Kumar Chauhan, Minister of Development** to lay the copy of Notification No. F.8(23)/2001/DAM/MR/Vol-III/3575 dated 18.09.2012 regarding nomination of Shri Raj Kumar Chauhan, Minister of Development, Govt. of NCT of Delhi as Chairman, Delhi Agricultural Marketing Board in place of Shri Haroon Yusuf.
  3. **Shri Haroon Yusuf, Minister of Industries** to lay the copy of Annual Report of Delhi State Industrial & Infrastructure Development Corporation Ltd. (DSIIDC) for the year 2011-12 paper (English & Hindi Version).

6. **Consideration and Passing of Bill:**

Smt. Sheila Dikshit, Chief Minister to move that "The Delhi Water Board (Amendment) Bill, 2013" (Bill No. 01 of 2013) introduced on 14<sup>th</sup> March, 2013 be taken into consideration.

Also to move that the Bill be passed.

7. **Motion of Thanks on Lt. Governor's Address:**

Discussion on the following Motion of Thanks moved on 13<sup>th</sup> March, 2013 by Dr. Narender Nath and seconded by Sh. Naseeb singh:

"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 13<sup>th</sup> March, 2013."

**Delhi**  
**18<sup>th</sup> March, 2013**

**P.N.Mishra**  
**Secretary**